

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Contempt Petition No.47 of 1993 in

Dated: 1 MAR 1994

APPLICATION NO(s) 372 of 1991.

APPLICANTS:

K. Sudhakara and Sixteen others. v/s. Sri. Prasad Rao, Divisional Personnel Officer, S. Railways, Mysore & Others.

TO.

RESPONDENTS:

1. Dr. M. S. Nagaraja, Advocate,
No. 11, Second Floor, 1st Cross,
Sujatha Complex, Gandhinagar,
Bangalore-9.

2. Sri. A. N. Venugopala Gowda,
Advocate, No. 8/2, Upstairs,
R. V. Road, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 22-02-1994.

gm*

0/2
on 13/3/94
G/2

S. Sudhakar, 1/3
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGA LORE BENCH.

CP NO. 47/93 IN OA NO. 372/1991.

TUESDAY, THE 22ND DAY OF FEBRUARY, 1994

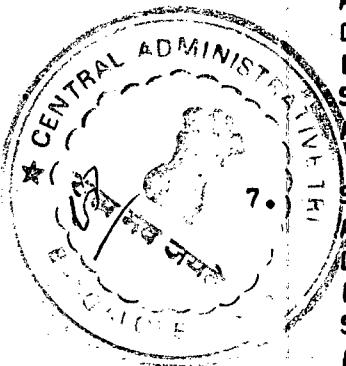
Shri V. Ramakrishnan

... Member (A)

Shri A.N. Vujjanaradhy

... Member (J)

1. Shri K. Sudhakara,
Aged about 28 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
2. Shri P. Chakrapani,
Aged about 26 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
3. Shri P. Raju,
Aged 32 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
4. Shri M. Anandan,
Aged about 32 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
5. Shri Nageshwara Rao,
Aged 31 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
6. Shri J. Maddilety,
Aged 27 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
7. Shri B.S. Nagaraj,
Aged 28 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.



8. Shri P. Jayapandi,
Aged 29 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
9. Shri K. Bhaskar,
Aged about 29 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
10. Shri G. Khadaravalli,
Aged 28 years,
Diesel Assistant,
LF/D/ASK, Southern Railway,
Arasikere - 573 103.
11. Shri A.G. Chitti Babu,
Aged 27 years,
Diesel Assistant,
Loco Foreman Office,
Arasikere - 573 103.
12. Sri N.D.V. Sathyanaraya Murthy,
Aged 30 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
13. Shri M.X. Prabhakar,
Aged about 28 years,
Diesel Assistant,
Loco Foreman Office,
Arasikere - 573 103.
14. Shri G. Govardhanraju,
Aged 26 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Mysore - 570 021.
15. Shri D. Manivasagam,
Aged about 31 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.
16. Shri Mohammed Abdul Wazil Pasha,
Aged 27 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.

17. Shri Syed Allavalli,
Aged 29 years,
Diesel Assistant,
Loco Foreman Office,
Southern Railway,
Arasikere - 573 103.

... Petitioners

(By Advocate Dr. M.S. Nagaraja)

Vs.

1. Shri Prasad Rao,
The Divisional Personnel Officer,
Southern Railway,
Mysore Division,
Mysore - 570 021.

2. Shri R.K. Mangala,
The Divisional Mechanical
Engineer, Southern Railway,
Mysore Division,
Mysore - 570 021.

3. Shri P. Ramachandran,
The Divisional Railway Manager,
Southern Railway,
Mysore Division,
Mysore - 570 021.

... Respondents

(By Advocate Shri A.N. Venugopal,
learned Standing Counsel).

ORDER

SHRI V. RAMAKRISHNAN

We have heard Dr. Nagaraja for the applicants and Shri Venugopal,
learned Standing Counsel for the respondents. Shri Venugopal hands
over a communication dated 3.2.94 which states as follows:

"Sub: Combined Seniority list of Fireman/ DAT
in scale Rs. 290-350/ Rs. 950 - 1500.

In accordance with the directives given by the Hon.
Central Administrative Tribunal, Bangalore Bench in OA No.
372/91, the final combined seniority list of IF.Man/DAT in
scale Rs. 290 - 350/ 950-1500 as on 1.5.91 is enclosed
herewith.

Sd/-
D.P.O./ MYSORE

Encl: One seniority list
in 11 pages."

This is taken on record.

...4/-



We now find that the direction given by this Tribunal vide its order dated 23.4.93 in OA No. 372/91 in para 11 (ii) to (iv) have been complied with and as such the contempt petition does not survive. Accordingly, this contempt petition is dismissed and the alleged contemners are discharged.

Sd-

(A.N. Vujjanaradhy)
Member (J)

TCV

Sd-

(V. Ramakrishnan)
Member (A)

TRUE COPY

G. Sankar
S. J. S. 1/3
CENTRAL ALM. & JUDGE TRIB.
ADDITIONAL BENCH
BANGALORE